

of Messrs. Plyboard Industries Limited, Pampore, Jammu, beyond five years.

(iii) S.O. 772 published in Gazette of India dated the 2nd November, 1982 regarding extension of period of take over of management of Messrs. Ganesh Flour Mills Company Limited, Delhi, beyond five years.

(iv) S.O. 778(E) published in Gazette of India dated the 3rd November, 1982 regarding extension of period of take over of management of Messrs. Somasundram Super Spinning Mills, Muthanendal, Tamil Nadu, beyond five years.

[Placed in Library. See No. LT-5943|83]

(3) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) A statement regarding Review by the Government on the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund for the year 1981-82.

(ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5944|83].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Design, Ahmedabad, for the year 1981|82 [Placed in Library. See No. LT-5945|83]

(5) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1981-82 along

with Audited Accounts. [Placed in Library. See No. LT-5946|83].

SHRI ANANTHA RAMULU MALLU (Nagarkurnool): Sir, I have given notice under section 193 regarding atrocities on Harijans.

(व्यवधान)

अध्यक्ष महोदय : सवाल करने के बाद उपस्थित नहीं होते । मैंने सवाल एडमिट किया था, सदस्य उपस्थित नहीं होते तो क्या मैं जिम्मेदार हूँ ?

SHRI ANANTHA RAMULU MALLU: I am not the person who put the question.

MR. SPEAKER: Somebody must have been there. What can I do? I cannot allow you like this.

SHRI ANANTHA RAMULU MALLU: I have given notice.. You were pleased to assure this House that you will allow half-an-hour discussion.

(Interruptions)

ANNUAL REPORT OF AND REVIEW ON PADWAJ NAIDU HIMALAYAN ZOOLOGICAL PARK, DARJEELING, NATIONAL INSTITUTE OF IMMUNOLOGY, AND SREE CHITRA TRIRUNAL INSTITUTE OF MEDICAL SCIENCES AND TECHNOLOGY, TRIVENDRAM, FOR 1981-82 ETC.

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE & TECHNOLOGY, ATOMIC ENERGY, SPACE ELECTRONICS AND OCEAN DEVE-

LOPMENT (SHRI SHIVRAJ V. PATIL):  
I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1981-82 along with Audited, Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of Padmaja Naidu Himalayan Zoological Park, Darjeeling (b) reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT 5947|3]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology for year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the National Institute of Immunology for the year 1981-82 (b) reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-5948|83].

(3) (i) A copy of the Audited Accounts (Hindi and English versions) of the Sree Chitra Tirunal Institute of Medical Sciences and Technology, Trivandrum, Kerala, for the year 1981-82.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the Accounts of the Sree Chitra Pirunal Institute for Medical Sciences and Technology, Trivandrum, Kerala, for the year 1981-82

(b) reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-5948|83].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Calcutta, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Indian Science Congress Association, Calcutta, for the year 1981-82 (b) reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-5950|83].

Annual Report of and Review on Indian Plywood Industries Research Institute, Bangalore, for 1981-82 and Review etc. on Bharat Ophthalmic Glass, Ltd., Durgapur for 1981-82

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY (SHRI VIR-  
BHADRA SINGH): I beg to lay on the  
Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research Institute, Bangalore, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Plywood Industries Research Institute, Bangalore, for the year 1981-82. [Placed in Library. See No. LT-5951|83].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) A Statement regarding Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur for the year 1981-82.

(ii) Annual Report of the Bharat Ophthalmic Glass Ltd., Durgapur for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5952|83].